

>

Title : Plight of Indian prisoners in Sri Lankan jails.

SHRI MOHAMMED E.T. BASHEER (PONNANI): Madam, my submission is in respect of more than 40 prisoners who are under imprisonment in Sri Lankan jail. Most of them have completed 16 years in jail. Actually, the charges against them are really flimsy. The imprisonment is there. Life sentence in Sri Lanka means total life, not like ours. They have to be in jail for total life. In three jails, there are more than 40 prisoners. Their conditions are really deplorable. Actually, they are suffering from so many difficulties. They are suffering from illness and things like that. They have made several representations, but unfortunately, nothing has been heard so far. They are all poor prisoners mainly from Kerala and Tamil Nadu. During the trial, they were not even able to argue the case properly because they belong to very poor families.[\[SR39\]](#)

I request the Government to kindly intervene and take up the matter with the Sri Lankan Government and come forward for the rescue of the ill-fated poor prisoners. Thank you.